

(d) No, Sir.

**Clearance to foreign collaborations for
Biotechnology**

4082. SHRI DILIP SINGH JU DEO: Will the PRIME MINISTER be pleased to state:

(a) the details of the applications received by the Department of Bio-Technology so far from the Ministry of Industry (SIA) for issuing Industrial approvals and clearance of foreign collaborations for bio-technology related products;

(b) the number of cases which were

approved/cleared and the extent of imported capital outlay involved in each case; and

(c) the current status of these project?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) to (c). The number of applications received by the Department of Biotechnology from the Ministry of Industry (SIA) and those cleared are as follows:

<i>Category of products</i>	<i>No. of applications</i>			
	<i>received</i>	<i>cleared</i>	<i>under consideration</i>	<i>rejected</i>
1. Drugs & Pharmaceuticals	30	20	—	10
2. Agriculture	16	13	2	1
3. Biofertilizers	02	02	—	—
4. Products other than drugs by use of micro-organisms	01	—	—	1
5. Misc. Items	02	01	1	—
Total	51	36	3	12

Applicants in many of cases cleared/ approved are yet to finalise the foreign collaboration agreements as well as firming up of decisions on imports of capital goods.

The projects approved/cleared are at various stages of implementation.

**Promotion of Entrepreneurship in
Biotechnology**

4083. SHRI DILIP SINGH JU DEO: Will the PRIME MINISTER be pleased to state:

(a) whether a delegation had visited U.S.A. in 1987-88 in order to promote entrepreneurship in bio-technology;

(b) if so, the composition of the delegation and the American Companies visited by them;

(c) the outcome of the visit particularly the collaboration proposals emerging as a result thereof; and